

RAJASTHAN HIGH COURT, JODHPUR

Notice

Date: 22.02.2018

It is notified for information to all concerned that a National Lok Adalat is scheduled to be organized on 14.04.2018 (Second Saturday) at Rajasthan High Court at Jodhpur in which cases under section 138 N.I. Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters, Labour Dispute Matters, Land Acquisition Matters, Electricity & Water Bills (except theft Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other Civil Matters (Rent, Pre - Emption, Injunction Suits and Suits relating for Specific Performance) etc. will taken up.

If any party/advocate(s) are interested in placing his or her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the cases or cases to the office of the undersigned.

By Order.

Dheeraj SK Sharma
23-2-18

Full Time Secretary

Rajasthan High Court Legal Services Authority
Jodhpur.